

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION.

Dated Shillong, the 22nd September, 2020.

No. LJ (B).48/2020/10 – In the interest of public service and in exercise of the powers conferred by sub-section (1) and (4) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Abhilash Baranwal, IAS, Sub Divisional Officer (Sadar), East Khasi Hills District as the Sub-Divisional Magistrate within Sadar Sub-Division, East Khasi Hills District with immediate effect and till he holds the said post.

No. LJ (B) 48/2020/10-A – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Smti D.Phawa, Additional Deputy Commissioner, East Khasi Hills District as the Additional District Magistrate within East Khasi Hills District with immediate effect and till she holds the said post.

No. LJ (B) 48/2020/10-B – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti R.S. Manners, Additional Deputy Commissioner, East Khasi Hills District as the Additional District Magistrate within the East Khasi Hills District with immediate effect and till she holds the said post.

sd -
(S.K. Sangma),
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 48/2020/10-C,
Copy forwarded to:-

Dated Shillong, the 22nd September, 2020.

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/138/1284, dated 14.09.2020.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Shri Abhilash Baranwal, IAS, East Khasi Hills District, Shillong.
5. Smti D. Phawa, MCS, Additional Deputy Commissioner, East Khasi Hills, Shillong.
6. Smti R.S. Manners, MCS Additional Deputy Commissioner, East Khasi Hills, Shillong.
7. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.
8. Guard File.
9. Office copy.

By order etc.,

Sangma
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.